

rapid increase of population in India, the expenditure on account of this programme will be higher for the Fourth Five Year Plan ; and

(b) if so, by how much ?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) :** (a) Yes.

(b) A provision of Rs. 547.62 crores has tentatively been suggested for the Fourth Plan (1969-74) for consideration of the Planning Commission against Rs. 229.31 crores proposed for the Fourth Plan (1966-71). The final picture has yet to emerge.

**Admissions in Medical Colleges of the Country**

2843. **SHRI HEM RAJ :** Will the Minister of HEALTH, FAMILY PLANING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of admissions that have taken place in different medical colleges of India during 1968 and upto what percentage of marks the students were admitted in different States and Union Territories, State-wise and Union Territory-wise ; and

(b) the additional capacity for the admission that is going to be created for admission state-wise and college-wise during the coming year and during the fourth five year plan period ?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) :** (a) The information is not available as admission in all the Medical Colleges in the country have not yet been completed.

(b) Creation of additional capacity for admission to Medical Colleges is the responsibility of the State Governments. How much additional capacity would be created would depend on the finalisation of the Fourth Five Year Plan.

**Small Savings Collections**

2844. **SHRI HEM RAJ :**  
**SHRI S. R. DAMANI :**

Will the Minister of FINANCE be pleased to state :

(a) the amount that was collected

through Small Savings during 1967-68; and

(b) the amount that is likely to be collected during 1968-69 ?

**THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) :** (a) Rs. 123 84 crores (net) approximately.

(b) The Budget estimate of collections through Small Savings Schemes is Rs. 120 crores and it is expected that this will be realised.

**Damodar Valley Corporation**

2845. **SHRI NITIRAJ SINGH CHAUDHARY :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) how far the Damodar Valley Corporation has succeeded in achieving its aims and objects ; and

(b) whether It has succeeded in the promotion and control of navigation, promotion of afforestation and control of soil erosion and promotion of public health, agriculture and industry ?

**TEE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) :** (a) and (b). The main objects of the Damodar Valley Corporation are flood control, irrigation and the generation and distribution of power, while the subsidiary objects are promotion of navigation and afforestation and control of soil erosion in the Valley, promotion of public health and agricultural, industrial, economic and general well-being within its area of operation. By the completion of four Dams it has been possible to control the flood flow to the extent of 6,50,000 cusecs. Irrigation has been provided to 7.02 lakhs acres ('kbarif') and 0.469 lakhs acres ('rabi). The present installed capacity of power is 1061 MW and this has served not only the needs in the Damodar Valley but also the State Electricity Boards of West Bengal, Bihar and U. P. A Navigation Canal has been constructed, 1,37,069 acres have been put under forests. The Damodar Valley Corporation has set up its own nurseries for the supply of saplings for the afforestation programme. Anti-soil erosion

measures have also been taken up. Anti-malaria and anti-filaria measures have been taken up and are being continued in the Valley. The achievements of the Corporation in the direction of flood control, irrigation and power have contributed significantly to the promotion of agriculture and industry in the Valley.

#### Central Loans to States

2846. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 248 on the 22nd July, 1968 and state :

(a) whether the Central loans to States have increased since the 31st March, 1968 ; and

(b) if so, why and by how much against each State ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The States' loan liability to the Centre rose by Rs. 345.38 crores during the period 1st April, 1968 to 30th September, 1968 on account of loan assistance sanctioned to them for meeting their plan and non-plan requirements. The state-wise details are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-2440/68]

#### Conversion of Grants to States into Loans

2847. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 4313 on the 19th August, 1968 and state :

(a) whether in view of the fact that the estimated grants to Madhya Pradesh for Plan and non-Plan accounts were much more than actual requirements, the same were diverted to other purposes and eventually converted to Central loans ; and

(b) if so, whether any steps are proposed to be taken to put a check to this tendency ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). Since

Central assistance by way of loans and grants is finalized on audited figures of expenditure, the question of the assistance exceeding the actual requirements or being diverted to other purposes does not arise.

#### Seizure of Gold at Kanpur

2848. SHRI B. K. DAS-CHOWDHURY : SHRI VISHWA NATH PANDEY :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that on the 30th September, 1968, gold worth Rs. 30,000 was seized by the Central Excise Officials from the Central Railway Station at Kanpur ;

(b) if so, the action taken against the persons involved ;

(c) whether it is also a fact that there have been cases of smuggling of gold biscuits in Delhi recently ;

(d) if so, whether it is further a fact that gold smuggling in the form of biscuits has become a common feature ;

(e) whether there is any international gang behind this type of gold smuggling ; and

(f) if so, the steps taken to arrest the gang operating in India ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) On the 20th September, 1968, 16 gold biscuits weighing 10 tolas each and bearing foreign markings and worth Rs. 30,000/- approximately at the Indian market price were seized by the central Excise Officers, at Kanpur Railway Station from the baggage of a person who arrived from Bombay.

(b) The person was arrested and subsequently released on bail. The case is under investigation.

(c) In August, 1968 and October, 1968 two seizures involving 13 gold biscuits and 20 gold biscuits respectively of 10 tolas each were effected in Delhi.

(d) Bulk of the smuggled gold seized is in the form of biscuits.

(e) Some international gangs are sus-